GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:5158
ANSWERED ON:27.04.2000
GUIDELINES FOR APPOINTMENT OF AGENTS FOR OUTDOOR BOOKING
ANANDRAO ADSUL

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the guidelines fixed for appointment of outdoor air booking agents under the liberalisation scheme;
- (b) whether the Government contemplate to appoint outdoor booking agents at Buldhand district where the world known pilgrimage centre 'Shegaon' is located; and
- (c) if so, the time by which the Government propose to appoint such agents?

Answer

THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)

- (a) Air India does not appoint outdoor air booking agents, Indian Airlines have a set of guidelines in this regard, effective 1st July, 1999 which, inter alia, stipulate that the applicant must be a citizen of India, an income-tax assessee and should have a minimum space of 150 sq. feet for this purpose with a minimum of one full time staff and telephone/ fax facilities etc.
- (b) At present no application for outdoor air booking Agency from this area is pending with Indian Airlines.
- (c) Does not arise.